

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 229 of 2012 & IA No.368 of 2012

Dated : 21st September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
for R-1
Mr. Krishnan Venugopal Sr. Adv.
Ms. Anusha Nagarajan
Ms Purna Priyadarshini for R.2

ORDER

The learned Senior Counsel for the parties have finished their arguments in Appeal No. 229 of 2012. They are directed to file their respective comprehensive written submissions on or before 30.09.2013 after serving copies on the other side.

Post the matter for reporting compliance on **5th October, 2013**
(Saturday).

(V.J. Talwar)
Technical Member
ts/vt

(Justice M. Karpaga Vinayagam)
Chairperson